



MINUTES OF THE 115th MEETING OF THE AUTHORITY

held on 1st October, 2021 at 11:00 AM at Hyderabad

Present:

Whole-time Member	Smt. T L Alamelu
Whole-time Member	Shri K Ganesh
Whole-time Member	Shri Parmod Kumar Arora
Whole-time Member	Smt. S N Rajeswari
Part-time Member	Shri Amit Agrawal (through VC)

Also, present:

Designated Officer	Smt. J Meena Kumari
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In absence of Chairman, in accordance with Section 10(2) of IRDA Act,1999, read with Regulation 3(6) of the IRDAI (Meetings) Regulations 2000, Smt. T L Alamelu (Whole-time Member) was elected to preside over the 115th meeting of the Authority by all the Members present.

2. An approval was sought to hold the 115th Authority meeting at short notice and requested waiver of 7 days' notice period. The Members present approved to hold the meeting at short notice and waived 7 days' notice requirement considering the urgency of the matter.

3. Smt. T L Alamelu extended a warm welcome to the Members present. Leave of absence was granted to Shri Nihar N Jambusaria, Part-time Member.

After ascertaining that the requisite quorum was available, Smt. T L Alamelu started the deliberations.

There are no items for disclosure.

Presiding Officer